

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 12556 of 2014

(Arising out of OIO-AHM-EXCUS-001-COM-016-13-14 dated 28.03.2014 passed by Commissioner of Central Excise, Ahmedabad-I)

Hasmukh V Dodia

.....Appellant

partner of m/s, solidmec equipments ltd, ctm highway road,
near baroda express highway,
ahmedabad-gujarat

VERSUS

C.C.E., Ahmedabad-I

.....Respondent

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat-380015

APPEARANCE

None appeared for the Appellant

Shri R.K. Agarwal, Superintendent (AR) for the Respondent

CORAM:

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 04.04.2024

DATE OF DECISION: 04.04.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 12554 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha